NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER: : CA/123/CAA/2017

NAME OF THE TRANSFEROR : SOUTH STAR DISTILLERIES & BREWERIES PVT

LTD

NAME OF THE TRANSFERRE : KARE POWER RESOURCES PVT LTD

UNDER SECTION : 230

S.No. Name (in Capital)

Represented by

Signature

AR FOR TL

SOY JOSEPH PLS A

SAJI. P. FOHN Advorde L Pohn.

ORDER

Counsel for the Applicant present and submitted the arguments. Representative for the Official Liquidator present and prayed for fixation of fee to make payment to the Chartered Accountant. The Applicant Company is directed to pay Rs.50,000/- to the Office of the Official Liquidator for payment of fee to the Chartered Accountant within one week. **Reserved for orders.**

MEMBER (JUDICIAL)

ghk